

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.196/BB/2017	-	For filing addl. information as required by Registry	252(3)	Suncity Karnataka Developers Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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**DHANASHREEN**  
For DPSP & Associates

**PETITIONER**

*Dhanashree*

Representative of PCS is present. Await report from ROC. PCS is directed to file the balance sheet and the Profit and Loss account for the financial year ending 31.03.2012 to 31.03.2017.

*2018*  
List it on 18.01.2017.

*Await*  
**MEMBER (T)**

*Await*  
**MEMBER (J)**